

gone into production. In addition, four more units have been brought on the list of producers of approved quality.

#### DRAFT FIVE YEAR PLAN

\*211. Prof. Agarwal: Will the Minister of Planning be pleased to state whether the final draft of the Five Year Plan, when ready, will be placed before this House for final approval?

The Minister of Planning and River Valley Schemes (Shri Nanda): The Government will place the Final Report on the Five Year Plan on the Table of the House.

#### EMPLOYEES' STATE INSURANCE

\*212. Shri Heda: (a) Will the Minister of Labour be pleased to state in what cities other than Delhi and Kanpur the Employees' State Insurance Scheme has been launched?

(b) What is the progress in these cities?

The Minister of Labour (Shri V. V. Giri): (a) and (b). The Scheme has not so far been launched in any place other than Delhi and Kanpur.

लोक सभा के सदस्यों के रहने के लिये मकान

\*२१४. श्री एन. एल. जोशी: क्या निर्माण, उत्पादन तथा रसद मंत्री यह बतलाने की कृपा करेंगे कि:

(क) क्या एस्टेट आफिसर ने लोक-सभा के चालू सत्र के दौरान में, सदस्यों की प्राथना पर, उनके रहने के लिये मकानों की कोई व्यवस्था की थी,

(ख) कितने सदस्यों ने बंगले दिये जाने के लिय आवेदन किया था

(ग) कितने सदस्यों को वास्तव में बंगले दिये गये,

(घ) क्या जिन बंगलों में किरायेदार अथवा पोट किरायेदार रहते थे उन बंगलों को, सदस्यों के दिल्ली पहुंचने से पहले, खाली कराने का काम एस्टेट आफिसर का था,

(ङ) क्या एस्टेट आफिसर ने उन बंगलों को लोक-सभा के सदस्यों के दिल्ली पहुंचने के पहले ही खाली करा लिया था,

(च) क्या यह सच है कि कुछ सदस्यों को दिल्ली पहुंचने पर बंगले खाली नहीं मिले और इस कारण उन्हें बड़ी असुविधा का सामना करना पड़ा और पड़ रहा है, तथा

(छ) क्या सरकार इस अव्यवस्था को दूर करने के लिये कार्यवाही करेगी ?

#### RESIDENTIAL ACCOMMODATION FOR M. Ps.

[\*214. Shri N. L. Joshi: Will the Minister of Works, Production and Supply be pleased to state:

(a) whether any arrangements for residential accommodation for M.Ps. for the current session of the House of the People were made by the Estate Officer on their request;

(b) the number of Members who applied for allotment of bungalows;

(c) the number of Members who were actually allotted bungalows;

(d) whether the Estate Officer was responsible for getting such bungalows, as were already occupied by tenants or sub-tenants, vacated before the arrival of the Members in Delhi;

(e) whether the Estate Officer got those bungalows vacated before the M.Ps. actually arrived in Delhi;

(f) whether it is a fact that some of the Members did not find the bungalows vacant on their arrival in Delhi and as such had to face and are still facing inconvenience; and

(g) whether Government would take steps to remedy this state of affairs?]

The Minister of Works, Housing and Supply (Sardar Swaran Singh): (a) Yes.

(b) 437.

(c) 81.

(d) Yes.

(e) Yes; excepting six bungalows which were in the occupation of some of the Members.

(f) Yes.

(g) Yes.